there. It is not possible to check. Therefore, the practice that is followed in most democratic countries—I am not talking of the Communist countries; they have a different philosophy—you can get a passport as easily as you get a postage stamp. You go to the Passport Office and fill up the form and it will come to you by mail. I want to know whether Government has considered this, that is, giving the Passport to whosoever asks for it and then when you get evidence that the person is acting against the law or has broken a law, you can cancel it. This would be a much more honest system than the present system that we have. Has Government considered this ?

SHRI P. VENKATASUBBAIAH : This is a suggestion.

DR. SUBRAMANIAM SWAMY : I want to know whether they have considered it at all.

MR. SPEAKER : They can consider this suggestion.

Terrorists from Abroad Arrived in the Capital

*251. SHRI RAJNATH SONKAR SHASTRI :
SHRI TRILOK CHAND :
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some terrorists from Europe have arrived in the Capital with the object of perpetuating violence against important persons;

(b) if so, the details thereof; and

(c) the action taken by Government to apprehend these terrorists ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (c) No specific information is available about arrival in the capital of any terrorists from Europe with such an object. However, there have been reports that some terrorists from abroad may be attempting to enter India. All concerned authorities have been maintaining due vigilance.

श्री राजनाथ सोनकर शास्त्री : अध्यक्ष जी, सबसे पहले मैं आपसे यह निवेदन करूंगा कि मेरे प्रश्न का एक वाक्य देखा जाए। मैंने इसमें पूछा है "क्या यह सच हैं कि विशिष्ट व्यक्तियों को हिंसा का शिकार बनाने के उद्देश्य से यूरोप से कुछ आतंकवादी राजधानी में पहुंच गए है", जिसका उत्तर हैं "इस सम्बन्ध में कोई विशिष्ट सूचना उपलब्ध नहीं है" और फिर आगे का वाक्य है" फिर भी समाचार है कि विदेश से कुछ उग्रवादी भारत में प्रवेश करने की कोशिश कर रहे हैं।"

एक ओर तो सरकार को कोई सूचना नहीं है तो फिर वह कौन सा समाचार हैं जिसकी बिना पर आप कहते हैं कि भारत में विदेश से उग्रवादी प्रवेश कर रहे हैं ?

अध्यक्ष महोदय : एक बात होती है "विशिष्ट" और दूसरे कोई समाचार अखबारों में आ गया तो दोनों में अन्तर है।

श्री राजनाथ सोनकर शास्त्री : अभी हाल ही में अमरीका में एक इन्टरनेशनल कांफ्रेंस हुई थी जिसमें खुलकर खालिस्तान की मांग की गई। इतना ही नहीं, कांफ्रेंस में भारत के प्रमुख वी० आई० पीज को जान से मारने की चुनौती भी दी गई। साथ ही साथ पिछले दिनों पालम हवाई अड्डे पर एक ऐसा आतंकवादी पकड़ा गया था जिसका इरादा हमारे देश के अनेक वी० आई० पी०-राष्ट्रपति, प्रधान मंत्री, एक्स प्राइम मिनिस्टर चौ० चरण सिंह आदि को जान से खत्म करने का था। इसी सन्दर्भ में एक दूसरे अखबार में सूचना थी....

अध्यक्ष महोदय : आप सवाल कर लीजिए।

श्री राजनाथ सोनकर शास्त्री : यह सूचना छपी थी कि 6 उग्रवादियों का एक जत्था कनाडा से नेपाल के रास्ते में घुसने के लिए जुलाई में आया था और नेपाल के त्रिभुवन इन्टर-नेशनल एअरपोर्ट पर हमारी सरकार ने उसकी काफी छान-बीन भी की थी। तो मैं जानना चाहता हूं क्या यह समाचार जो हमारे देश के अखबारों में छपा था, वह गलत साबित हुआ और उसका क्या सूत्र रहा ? तथा वहां पर जो चेंकिग की गई और हवाई अड्डे पर जो लोग पकड़े गए उनके खिलाफ क्या कार्यवाही की गई ?

SHRI P. VENKATASUBBAIAH : The Government is aware of these factors which have been brought by the hon. Member. Government is taking all possible steps so far as security is concerned. So far as extremists who are trying to enter into our country, are concerned, in public interest it cannot be divulged. I would only say that we are sparing no efforts in the matter of tightening our security at the airports and other appropriate places.

श्री राजनाथ सोनकर शास्त्री : आप विस्तार से नहीं बता पायेंगे इसलिए मैं दूसरा प्रश्न पूछ रहा हूं। अभी देश के कुछ अखबारों में खबर छपी थी कि प्रधान मंत्री की सुरक्षा के लिए 200 सुरक्षा पुलिस एवं भारी संख्या में कमांडोज तैनात किए गए हैं और प्रधान मंत्री को यह परामर्श भी दिया गया है कि वे अपनी पब्लिक मीटिंग्ज कम कर दें।

श्री अटल बिहारी वाजपेयी : प्रधान मंत्री को यह परामर्श मान लेना चाहिए क्योंकि इसमें हमारा फायदा होगा।

अध्यक्ष महोदय : लेकिन वे तो उल्टा ही कर रही हैं।

श्री राजनाथ सोनकर शास्त्री : प्रधान मन्त्री के घर की ओर जाने के लिए जो रास्ता हैं उसको भी बन्द कर दिया गया है। और वहां एक बोर्ड लगा दिया गया है। रोड अंडर रिपेयर्स- इस के साथ ही संसद में प्रवेश का रास्ता आप ने कुछ अदल बदल दिया है।

अध्यक्ष महोदय : आपकी राय से किया है।

श्री राजनाथ सोनकर शास्त्री : मैं जानना चाहता हूं कि यह सब भारी परिवर्तन जो हो रहा हैं यह उन्ही सूचनाओं के आधार पर तो नहीं हो रहा है और ये जो बाहर से आतंकवादी आ रहे हैं इनको बिल्कुल रोकने के लिए या उनकी जांच करने के लिए आपने क्या कार्यवाही की है ?

SHRI P. VENKATASUBBAIAH : Sir, I do not think it is the intention of the hon. Member that we should not take all these precautions. He wants these precautions to be taken and all these things are part of this strategy to have enough security. For the leader of our nation, the Prime Minister, we have to take every action. This is our concern and the hon. Member shares our concern.

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : Sir, I have not been given advice, direction, or orders to curtail my tours, public meetings or going—as I continue to do—in an oden jeep.

अध्यक्ष महोदय : वाजपेयी जी की सलाह का भी कोई असर नहीं हुआ।

(Interruptions)

श्री मनीराम बागड़ी : बहुत सी बातें हैं जो राष्ट्रहित में बतानी नहीं चाहिएं, मैं उनको नहीं पूछूंगा। ···(व्यवधान)··· अगर इन अखबार वालों के कान खुले हुए हैं तो सारी दुनिया सुन सकती है और इनके मतलब की बात नहीं हो तो कोई नहीं सुनेगा। मैं यह कह रहा था कि देश हित के लिए जो बात बतानी नहीं चाहिए वह न बताइए लेकिन गृह मन्त्री से

एक अर्ज मैं करूंगा कि जिन जिन लोगों को मौत के घाट पहुंचाने का एलान किया गया उन में से बहुत कम लोग हैं जो बच पाए। या तो वह दिल्ली में रह रहे थे, वैसे दिल्ली के भीं कुछ लोग मारे गए बेचारे, या फिर उनके हाथ वहां तक नहीं पहुंचते थे, तो क्या मैं गृह मन्त्री से पूछ सकता हूं कि क्या उनकी सैक्योरिटी, जी गोल्डेन टेम्पल में हथियार पहुंचने की खबर नहीं रख सकती थी क्या उसी सेक्योरिटी सी० आई० डी० या उसी इन्टैलिजैंस के भरोसे पर देश के वी० आई० पीज की रक्षा की बात कहते हैं या कोई और तरीके या कोई और नयी एजेंसी है जिस के माध्यम से आप यह जांच पड़ताल करने की बात करना चाहते हैं

SHRI P. VENKATASUBBAIAH : Sir, the hon. Member is making some insinuations to which we are not prepared to agree. So far as these persons about whom he has mentioned, all security measures have been taken. My hon. friend should be rest assured that government will spare no effort in this matter.

PROF. K.K. TEWARY : Mr. Speaker, Sir, very disquieting reports have been pouring in the newspapers about threat to the life of the President, Prime Minister and other national leaders of Congress (I). There have been reports also to the effect that these terrorists are being trained by certain international terrorist organisations. We have come across reports that these terrorists are operating from different places and in recent weeks—I wonder whether government has come across this evidence—there have been reports of contacts between Mossad—Israeliagency now operating from Sri Lanka and the terrorists who are trying to enter the country with the intention of threatening the life of VIPs and also creating terror in the country.**

(*Interruptions*)

SOME HON. MEMBERS : Sir, he cannot ask this question.

MR. SPEAKER : It is illogical. You cannot allege.

(*Interruptions*)

PROF. MADHU DANDAVATE : Sir, I suggest that it should be 'expunged' from the records.

(*Interruptions*)

MR. SPEAKER : Mr. Tewary, you must listen to me. Please look here.

(*Interruptions*)

श्री मनीराम बागड़ी : अध्यक्ष जी, इस तरीके से किसी के ऊपर कोई आरोप लगाता है तो उसको जवाब देने का अवसर होना चाहिए। अगर मैं कहूं ...

अध्यक्ष महोदय : मैं अपनी ड्यूटी कर रहा हूं। आप क्यों बोल रहे हैं।

श्री मनीराम बागड़ी: आप उससे उलट कर रहे हैं जोकि मैं कहना चाहता हूं। मैं यह कह रहा हूं कि अगर मेरे खिलाफ आरोप लगता है तो वह रिकार्ड पर रहना चाहिये और मुझे उसका जवाब देना चाहिए और आरोप लगाने वाले के खिलाफ ऐक्शन लेना चाहिए।

MR. SPEAKER : I am doing my duty. I am bound by the rules.

(*Interruptions*)

श्री मनीराम बागड़ी : मैं तो एक्सपंगशन के खिलाफ हूं। जिसके खिलाफ आरोप हो. उसे सफाई देनी चाहिए।

MR. SPEAKER : It is my job. I am not allowing it.

(*Interruptions*)**

MR. SPEAKER : I want to say that according to Rule, you cannot make

**Not recorded.

allegations against any Member at all as it is mentioned under Rule 353.

(*Interruptions*)

MR. SPEAKER : No, no. I am only doing my job.

आप झगड़ा करके क्यों काम खराब कर रहे हैं ? कल आपके खिलाफ कोई कहेगा तो मैं क्या करूंगा ?

MR. SPEAKER : I am not doing to break the rule. It is my job to uphold the rules.

(*Interruptions*)

PROF. K.K. TEWARY : Sir, a Member of the House is not above the law.

MR. SPEAKER : He is not above the law. He can be hauled up. But you cannot allege against anybody under Rule 353; it is not allowed. If you want to allege against anybody, give me in writing. Then I will look into it; not otherwise. I am bound by the rules. I am not going to break the rule. Mention of the name is not allowed under Rule 352 or 353, whatever it is.

(*Interruptions*)

PROF. K.K. TEWARY : the second part of my question may be replied to.

SHRI P. VENKATASUBBAIAH : Sir, as far as the other part of the question is concerned, the Government of India is fully aware of all these things and whatever is possible, that is being done. It is being taken care of. I can only make an appeal to the Opposition parties that such utterances should not vitiate the atmosphere here so as to create more problems for the Government.

Meeting of National Development Council at New Delhi in July, 1984.

*252. PROF. MADHU DANDAVATE : SHRI VIJAY KUMAR YADAV : Will the Minister of PLANNING be pleased to state :

(a) whether a meeting of the National Development Council was held New Delhi on 12 July, 1984;

(b) if so, whether on behalf of the Chief Ministers of Andhra Pradesh, Karnataka, West Bengal and Tripura a statement was made at this meeting protesting against the dismissal of the Chief Minister of Jammu and Kashmir;

(c) if so, whether following this walkout a resolution was adopted at the meeting condemning the action of the aforesaid Chief Ministers on the ground that they had converted the NDC into a forum for 'partisan political propaganda; and

(d) if so. whether this resolution did not constitute a political action unrelated to the developmental activities ?

THE MINISTER OF PLANNING (SHRI P.C. SETHI) : (a) to (c) : A statement is laid on the Table of the House.

(d) No, Sir.

Statement

1. The thirtyseventh meeting of the National Development Council was held at New Delhi on 12th and 13th July, 1984. The meeting of the Council had been called for the specific purpose of considering the draft "Approach to the Seventh Five Year Plan 1985-90".

2. The Chief Minister of Andhra Pradesh. when requested to give his views on the subject under discussion, wanted first to make a political statement oh his own behalf and on behalf of the Chief Ministers of Karnataka, Tripura and West Bengal. The Prime Minister, as the Chairman of the Council, pointed out to him that the Council was not a